

GOVERNMENT OF INDIA
MINISTRY OF STEEL

LOK SABHA
UNSTARRED QUESTION NO. 5463
FOR ANSWER ON 05.04.2023

FUTURE DEVELOPMENT PLAN FOR STEEL SECTOR

5463. SHRI SUNIL KUMAR MONDAL:

Will the Minister of STEEL be pleased to state:

- (a) the details of the total revenue earned from Steel sector in the country during the last three years and the current year, year-wise and State/UT-wise;
- (b) the details of the percentage of investment made for new steel sector schemes/policies, year-wise and State/UT-wise specially West Bengal;
- (c) whether there is any future development plan for the steel sector in the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF STEEL

(SHRI FAGGAN SINGH KULASTE)

(a) The State/UT wise Revenue data is not maintained. However, the revenue data has been collected from imports in Total BCD (Basic Customs Duty) and IGST (Integrated GST) from HSN Chapter 72 (Steel Sector) and HSN Chapter 73 (Steel Sector) which are as follows:-

Import Related Revenue data for Chapter 72 (Iron & Steel)

Year	2019-20	2020-21	2021-22	2022-23 (Apr.-Feb.)
BCD	1,635	1,356	1,217	1,685
IGST	12,588	9,906	15,743	22,195
Source: Advait (DG Systems, CBIC), All figures in Rs Cr				

Import Related Revenue data for Chapter 73 (Iron & Steel)

Year	2019-20	2020-21	2021-22	2022-23 (Apr.-Feb.)
BCD	1,796	1,577	2,157	2,380
IGST	4,687	3,989	5,139	5,314
Source: Advait (DG Systems, CBIC), All figures in Rs Cr				

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(b)to(d): Steel is a deregulated sector. Indian Steel companies take their own decisions based on commercial and market dynamics. The Government act as a facilitator for development of steel sector in the country.

However, Government has taken following measures for development of steel sector:-

- i. Notification of National Steel Policy in 2017 for providing policy support and guidance to steel producers.
- ii. Notification of Domestically Manufactured Iron & Steel Products (DMI&SP) Policy for promoting procurement of Made in India Steel by government and public sector projects.
- iii. Notification of Steel Scrap Recycling Policy to enhance the
- iv. Issuance of Steel Quality Control Orders to prevent manufacturing and import of non-standardized steel and to make available quality steel products to the public.
- v. Mandating advance registrations of steel imports through the Steel Import Monitoring System (SIMS).
- vi. Notification of Production-Linked Incentive (PLI) Scheme for Specialty Steel with an outlay of ₹6,322 crores.
- vii. Engagement with steel producers including industry associations and leaders of domestic steel industry for address their issues by the concerned Ministries/Departments of the Central Government and State Governments.
- viii. Engagement with potential users; Including from Railways, Defence, Petroleum and Natural Gas, Housing, Civil Aviation, Road Transport and Highways, Agriculture and Rural Development sectors to enhance the steel usage and overall demand for steel in the country.
